

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 21/RP/2023

Subject : Petition for review of the order dated 20.3.2023 in Petition No. 576/GT/2020 for NTECL- Vallur TPS (1500 MW) for the period 2014-19.

Petitioner : NTPC Tamil Nadu Energy Company Limited

Respondent : APTCL & 14 Ors.

Date of Hearing : **4.4.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P.K. Singh, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTECL
Ms. Ritu Apurva, Advocate, NTECL
Shri Kartikeyan Murugan, Advocate, NTECL
Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

Since the order in the Petition (which was reserved on 8.11.2023) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. The learned counsel for the Petitioner and the learned counsel for the Respondent TANGEDCO submitted that since the pleadings and arguments have been completed, the Commission may reserve its order in the matter.

3. Accordingly, based on the consent of the parties, the order in the Petition was reserved.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

